श्री अखिलेश जी

11/2/26

Declaration of Assets and Liabilities

Year 2025-2026

I, AKHILESH VIND, son/daughter/wife of LATE SHYAMNARAYAN VIAI aged 59 years, belonging to BIHAR LEGISLATIVE ASSEMBLY, PATNA service and presently working as ASSISTANT SUB MARSHAL

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Exs. Name
			SUNITA SINGH	Jitendra Kumar	Deepak Kumar	Yamuna Devi
(i)	Cash	60,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	SKY WAY ERV - 69,600/- RSW 500000/-	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	HERO PASSION PRO —	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	Gold 10gm Silver 150gm	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

अखिलेश विन्द
सहायक उप मार्शल
बिहार विधान सभा, बिधायामा, पटना / 11/02/2026

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc., Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	पैतृक संपत्ति 1/4 हिस्सा	संयुक्त रूप से 2 1/2 एकड़ 20 लाख	Jitendra Kumar	Deepak Kumar	Munnra Devi
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1 1/2 एकड़ कुल 18,00000/2 18 लाख NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	BIHAR VIDHAN SABHA	6,00000/- LACS
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMQPV0270R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS|BLA – 1110

Gender :- M (M/F)

Date of Birth :- 1 3 0 9 1 9 6 6 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- MARSHAL BRANCH (B.V.S)

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

Name of Employee: AKHILESH VIND

Designation: ASSISTANT SUB MARSHAL

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Place: Patna

Date: 11/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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सहायक उप मार्शल
बिहार विधान सभा सचिवालय, पटना / दिनांक- 11/02/2026